

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1493
TO BE ANSWERED ON 15TH DECEMBER, 2023**

STATUS OF CONSUMER INTERNET OF THINGS

1493 SHRI S. SELVAGANABATHY:

Will the Minister of Communications be pleased to state:

- (a) whether Government has released ‘Code of Practice for securing consumer Internet of Things (IoT) in the country;
- (b) if so, the details thereof;
- (c) whether IoT is one of the fastest emerging technologies across the globe which provides enormous beneficial opportunities for society, industry, and consumers;
- (d) if so, Government's reaction thereto;
- (e) whether Government is working for the development of an eco-system for 5 billion connected devices by 2022 as per the National Digital Communication Policy (NDCP), 2018; and
- (f) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (f) Department of Telecommunications (DoT) has released a Technical Report on the “*Code of Practice for Securing Consumer Internet of Things (IoT)*” TEC 31318:2021, in August 2021 and the same is available at <https://tec.gov.in/M2M-IoT-technical-reports>.

Internet of Things (IoT) / Machine-to-Machine (M2M) Communication are emerging technologies. Envisaging their potential for socio-economic benefits, the following steps have been taken for the development of the eco-system in the country –

- i. Government released “National Telecom M2M Roadmap”, in May 2015.
- ii. 13-digit numbering plan exclusively for IoT/M2M devices connected through Mobile networks was issued, in December 2016.
- iii. Features of the Subscriber Identity Modules (SIMs) used only for M2M Communication Services were defined and related instructions for Know Your Customer (KYC) and embedded SIMs (e-SIMs) were issued in May 2018.
- iv. 1 MHz additional spectrum has been added in the earlier unlicensed 865-867 MHz band, making it 865- 868 MHz, in December 2021.
- v. OneM2M standard (Release 2 and Release 3) has been adopted as National standards by TEC, in 2020 and 2022 respectively.

- vi. Guidelines for M2M Authorization (Cat -A/B/C) under Unified License and Unified License-Virtual Network Operator have been issued, in January 2022.
- vii. Guidelines for Registration of M2M Service Providers and WPAN/WLAN (Wireless Personal Area Network/Wireless Local Area Network) Connectivity Providers for M2M Services have been issued in Feb 2022.
- viii. Guidelines have been issued to all IoT/M2M stakeholders for adopting the first three guidelines of the TEC Technical Report “Code of practice for securing consumer IoT” in March 2023.
- ix. Centre for Development of Telematics (C-DOT) has opened up its IoT/M2M platform (C-DoT Common Service Platform- CCSP) for the industry as part of its Centre of Innovation (COI) for the development and testing of oneM2M standards-based IoT/M2M solutions.
- x. TEC, DoT has released 22 Technical Reports on IoT/M2M, covering various IoT/M2M verticals, use cases, communication technologies and security aspects. The reports are available at <https://tec.gov.in/M2M-IoT-technical-reports>.
- xi. Regular webinars and regional workshops are being conducted by DoT and its units to spread awareness for the orderly growth of the IoT/M2M eco-system in the country.
